

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 48

CP 35/2016

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 20.03.2024

NAME OF THE PARTIES: **IL & FS MARITIME INFRASTRUCTURE**
COMPANY LTD V/S BALAJI INFRA
PROJECTS LTD. & ORS.

Section 213,241-242 & 59 of the Companies Act, 2013

ORDER

1. Adv. George P. Reji, i/b Veritas Legal for the Petitioner.
2. Learned Counsel for the Petitioner seeks some time as arguing Counsel is not available.
3. List this matter on **18.04.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna